

JAMMU AND KASHMIR STATE JUDICIAL ACADEMY AT JAMMU

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ORDER

No : 7

Dated : 15-6-2017

Consequent upon the resignation of Mr. Younis Rafiq Khan, Private Secretary, J&K State Judicial Academy, the services of the officer are hereby terminated with effect from 11<sup>th</sup> of May, 2017 F.N. as his resignation stands accepted from the date the officer has tendered his resignation.

By Order.

  
( Abdul Rashid Malik )  
DIRECTOR

No : 164-171/SJA

Dated : 15-6-2017

Copy of the above forwarded to :-

- 1/ Registrar General, High Court of J&K, Srinagar.
- 2/ Manager, Government Press, Srinagar with the request to publish the same in the forthcoming issue of the Government Gazette.
- 3/ Secretary to Hon'ble Mr. Justice Alok Aradhe, Chairman, J&K State Judicial Academy at Jammu for information of His Lordship.
- 4/ Secretary to Hon'ble Mr. Justice Janak Raj Kotwal, Member, J&K State Judicial Academy at Jammu for information of His Lordship.
- 5/ Secretary to Hon'ble Mr. Justice M.K. Hanjura, Member, J&K State Judicial Academy at Srinagar for information of His Lordship.
- 6/ Incharge, NIC, High Court of J&K for uploading on the website of High Court and J&K State Judicial Academy.
- 7/ Mr. Younis Rafiq Khan S/o Rafiq Ahmad Khan R/o Housing Colony, Bemina, Srinagar for information.
- 8/ Office file.

  
DIRECTOR